

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 137/Chd/Hry/2017

In the matter of:

Supreme Infrastructure India Ltd. ...Applicant-Operational Creditor

Versus

Ramaprashta Promoters &
Developers Private Limited. ...Respondent-Corporate Debtor

Present: Mr. Vaibhav Sahni, Advocate for Mr. Nitin Kant Setia
Advocate for the petitioner.

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 21.12.2017.

Sd/-
Bench Officer.

December 19, 2017.
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